

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-17/2004/6584/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Nirmali Talukdar,
District & Sessions Judge,
Kokrajhar.

Dated Guwahati, the 14th August, 2024.

Sub:- **Casual leave.**

Ref:- Letter No.DJK./I-5/2024/1549, dtd. 06.08.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 05.08.2024**, as prayed for. The next senior most Judicial Officer available at the station will be in charge of your Court and Office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-17/2004/6585/A, dated , 14-08-24
Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
